## GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

#### LOK SABHA STARRED QUESTION NO 240 TO BE ANSWERED ON 04.08.2023

## CONSTRUCTION OF ANGANWADI CENTRES UNDER MGNREGS

240. SHRI V.K. SREEKANDAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether it is a fact that almost three of the four Anganwadi Centres (AWCs) will be built by the workers of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in the current year, if so, the details thereof;
- (b) whether it is also true that there is a demand for 27,000 AWCs across the country, if so, the details thereof;
- (c) whether the Government has identified 40,000 AWCs for upgradation in aspirational districts across the country, if so, the details thereof;
- (d) whether it is also true that of the Rs. 12 lakh cost of construction of each Anganwadi, Rs. 8 lakh will be provided under MGNREGS; and
- (e) if so, the details thereof?

# ANSWER

## MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) to (e): A Statement is laid on the Table of the House.

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### Statement referred to in reply to Part (a) to (e) of Lok Sabha Starred Question No. 240 to be answered on 04.08.2023 regarding "Construction of Anganwadi Centres under MGNREGS"

(a) As per the existing scheme guidelines of Mission 2.0, Saksham Anganwadi and Poshan, States can undertake construction of Anganwadi Centres in convergence with MGNREGA @ 12 Lakh per AWC wherein Rs.8.00 Lakh would be provided under MGNREGS, Rs.2.00 Lakh under 15th FC (or any other untied funds) and Rs.2.00 Lakh by MWCD per AWC to be shared between Centre and States/UTs in the prescribed cost sharing ratio. The construction of AWCs is the responsibility of the State Governments. Further, States/UTs can continue to tap funds for construction of AWC buildings from various schemes such as MPLADs, MLALADS, RIDF (Rural Infrastructure Development Fund), Finance Commission Grants to Panchayati Raj Institutions, National Rural Employment Guarantee Act (NREGA), Multi-Sectoral Development Programme (MSDP) of Ministry of Minority Affairs, etc. States at their level in their own discretion can also involve Individuals, Companies, Business Houses and Institution of repute and CSR funds for construction of AWCs purely on pro bono basis without any obligation.

(b) As per Annual Programme Implementation Plan (APIP) of F.Y 2023-24 received from respective State Government/UT Administration, a total of 25679 AWCs have been proposed to be constructed under MGNREGS. State/UT-wise list is at **Annexure-I.** 

(c) Under Saksham Anganwadi and Poshan 2.0, two lakh selected AWCs (40,000 AWCs per year) would be strengthened and upgraded for improved nutrition delivery and Early Childhood Care and Education (ECCE) for development of children under 6 years of age. Saksham Anganwadis will have better infrastructure, LED screens, installation of RO Machine with smart learning and audio-visual aids and child-friendly learning equipment. Internet/wi-fi connectivity to be provided wherever possible through BharatNet.

During last F.Y, 41192 AWCs were approved for up-gradation into Saksham AWCs. Out of this 35054 AWCs were approved in Aspirational districts.

(d) & (e) A total of 50,000 AWCs (@10,000 AWCs per year) to be constructed under convergence with MGNREGS for a five year period ending FY 2025-26. Further, under convergence with MGNREGS, for construction of Anganwadi centres, the cost norms have been revised from @7 Lakh per AWC to @12 Lakh per AWC wherein Rs.8.00 Lakh would be provided under MGNREGS, Rs.2.00 Lakh under 15th FC (or any other untied funds) and Rs.2.00 Lakh by MWCD per AWC to be shared between Centre and States/UTs in the prescribed cost sharing ratio.

Under convergence fund amounting to Rs. 129702.55 lakhs has been released to States/UTs for construction of 115348 AWC buildings up to 31.12.2021. As on 31.12.2021, construction of a total number of 57021 AWC buildings have been completed. Further, in the FY 2022-23, funds amounting to Rs.25246.80/- lakh have been released to various states/ UTs for construction of 18819 units. State/UT-wise list is at **Annexure-II** 

Annexure to referred to in reply to Part (b) of Lok Sabha Starred Question No. 240 to be answered on 04.08.2023 regarding "Construction of Anganwadi Centres under MGNREGS"

S.No	Name of State/UT	Construction under MGNREGS
1	Andhra Pradesh	1200
2	BIHAR	5000
3	CHHATTISGARH	1000
4	GOA	0
5	GUJARAT	500
6	HARYANA	0
7	JHARKHAND	2000
8	KARNATAKA	1800
9	KERALA	63
10	MADHYA PRADESH	0
11	MAHARASHTRA	0
12	ODISHA	2000
13	PUNJAB	300
14	RAJASTHAN	900
15	TAMIL NADU	1000
16	TELANGANA	1500
17	UTTAR PRADESH	5000
18	WEST BENGAL	0
19	DELHI	0
20	PUDUCHERRY	0
21	HIMACHAL PRADESH	55
22	JAMMU & KASHMIR	0
23	UTTARAKHAND	1363
24	ANDAMAN & NICOBAR	46
25	CHANDIGARH	0
26	D. & NAGAR HAVELI and DAMAN & DIU	0
27	Ladakh	0
28	LAKSHADWEEP	0
29	ARUNACHAL PRADESH	0
30	ASSAM	0
31	MANIPUR	500
32	MEGHALAYA	484
33	MIZORAM	510
34	NAGALAND	148
35	SIKKIM	50
36	TRIPURA	260
	TOTAL	25679

Annexure to referred to in reply to Part (d) of Lok Sabha Starred Question No. 240 to be answered on 04.08.2023 regarding "Construction of Anganwadi Centres under MGNREGS"

STATUS OF CONSTRUCTION OF AWCs UNDER MGNREGS (as on 31.12.2021)							
S. No	States/ UTs	No. of Units Approved	Amount Released (Rs. in lakh)	No of Units Constructed	Construction in progress (No. of units)		
1	Andhra Pradesh	10516	11827.2	10516	0		
2	Bihar	10335	12402	114	10221		
3	Chhattisgarh	4000	4762.15	4000	0		
4	Gujarat	431	517.2	431	0		
5	Haryana	647	776.4	66	581		
6	Jharkhand	9000	8400	5033	3967		
7	Karnataka	2844	3412.8	2339	505		
8	Kerala	923	1107.6	364	559		
9	Madhya Pradesh	12000	14400	6367	5633		
10	Maharashtra	6628	5008.8	84	6544		
11	Odisha*	12270	11724	0	12270		
12	Punjab	1000	1200	0	1000		
13	Rajasthan	3385	3231	2081	1304		
14	Tamil Nadu	4303	5163.6	3563	740		
15	Telangana	2734	3280.8	848	1886		
16	Uttar Pradesh	20879	23242.8	19369	1510		
17	West Bengal*	6782	8138.4	0	6782		
18	Himachal Pradesh	160	288	35	125		
19	Jammu & Kashmir*	863	1553.4	0	863		
20	Uttarakhand*	2583	4649.4	0	2583		
21	Assam	2000	2700	1000	1000		
22	Meghalaya	790	1422	632	158		
23	Mizoram	172	309.6	122	50		
24	Sikkim	103	185.4	57	46		
GRAND TOTAL 115348 129702.6 57021 58327							

\* Information w.r.t. completion/under progress status of construction AWC buildings has not been received from the State. Therefore, the same has been indicated as under progress.

Annexure-II

Annexure to referred to in reply to Part (d) of Lok Sabha Starred Question No. 240 to be answered on 04.08.2023 regarding "Construction of Anganwadi Centres under MGNREGS"

S.No	States/ UTs	For construction of AWCs in convergence with MGNREGS(2022-23)			
		No. of AWCs approved	Amount Approved		
1	ANDHRA PRADESH	-	-		
2	BIHAR	3700	4440.00		
3	CHHATTISGARH	3900	4680.00		
4	GOA	-	-		
5	GUJARAT	100	120.00		
6	HARYANA	-	-		
7	JHARKHAND	1480	1776.00		
8	KARNATAKA	800	960.00		
9	KERALA	140	168.00		
10	MADHYA PRADESH	200	240.00		
11	MAHARASHTRA	-	-		
12	ODISHA	600	720.00		
13	PUNJAB	-	-		
14	RAJASTHAN	750	900.00		
15	TAMIL NADU	1200	1440.00		
16	TELANGANA	1500	1800.00		
17	UTTAR PRADESH	-	-		
18	WEST BENGAL	-	-		
19	DELHI	-	-		
20	PUDUCHERRY	9	10.80		
21	HIMACHAL PRADESH	500	900.00		
22	JAMMU & KASHMIR	-	-		
23	UTTARAKHAND	3940	7092.00		
24	ANDAMAN & NICOBAR	-	-		
25	CHANDIGARH	-	-		
	DADRA NAGAR HAVELI	-	-		
27	DAMAN & DIU	-	-		
28	LAKSHADWEEP	-	-		
29	ARUNACHAL PRADESH	-	-		
30	ASSAM	-	-		
31	MANIPUR	-	-		
32	MEGHALAYA	-	-		
33	MIZORAM	-	-		
34	NAGALAND	-	-		
35	SIKKIM	-	-		
36	TRIPURA	-	-		
	TOTAL	18819	25246.80		